

(b) what action is being taken by Government for implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir. The Expert Committee for Newspaper Employees under the Chairmanship of Shri Ishwari Prasad submitted its report to the Government on 15th January, 1991.

(b) The Government have constituted inter-ministerial Empowered Committee to process the recommendations.

Issue of identity cards for NCC officers

805. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the "INDIAN EXPRESS" dated October 5, 1990 captioned 'NCC NEWS';

(b) whether it is a fact that the Director General, NCC has issued a circular ordering that no NCC officer working in educational institutions shall prefix the Rank to his/her name-boards in their residence institution;

(c) if so, what are the reasons therefor; and

(d) what are the reasons for not issuing Identity Cards and commission scrolls to the NCC officers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Yes, Sir.

(b) and (c) A circular regulating display of rank on name boards by NCC Part-time Officers in their residence/Institution has been issued by the Director General N.C.C. to avoid confusion about the ranks of NCC and Armed Forces officers.

(d) Identity Cards are not issued to Part-time NCC officers for security

reasons. A Part-time NCC officer is given a temporary document of identity. There is no provision under NCC Act 1948 and the Rules made thereunder to issue commission scrolls to NCC Part-time Officers.

Regimental Fund collected from NCC Cadets/Officers

806. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) what is the amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 separately;

(b) the amounts which were spent from this fund on the Republic Day Parade Camps of 1989, 1990 and 1991 alongwith items of expenditure;

(c) the amounts spent from this Fund on the items such as publication of journal, training books, presentation to VIPs and on entertaining guests and visitors to Directorate General, NCC during 1989, 1990 and 1991;

(d) what are the other items alongwith amount on which the Regimental Fund was spent during 1988-89, 1989-90 and 1990-91; and

(e) what are the amounts from the Regimental Fund spent and the balance at the end of each financial year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) The amount collected by the Directorate General, NCC as Regimental Fund, from NCC cadets and officers during the financial years 1988-89 and 1989-90 is Rs. 84,649.28 and Rs. 1,06,186.80 respectively.

(b) Nil.

(c) to (e) A statement is attached.

Statement

Expenditure and Balance out of the Regimental fund

Expenditure	1988-89 (Rupees)	1988-90 (Rupees)	1990-91 upto 31 Jan 91 (Rupees)
1	2	3	4
Ex-gratia grants to dependent of the deceased staff	46,500. 00	41,000. 00	13,500. 00
Grant to NCC Dtes/Grant for medical treatment	51,608. 00	98,089. 40	1,81,867. 00
Scholarships and incentives to cadets	1,17,194. 00	1,30,600. 35	1,22,500. 00
Gift to staff on retirement	7,768. 90	1,500. 00	2,750. 00
Gift/Mementos to VVIPs	6,536. 50	7,834. 90	5,399. 56
Printing	2,150. 00	11,044. 00	1,156. 00
Books and Periodicals	1,387. 45	454. 00	801. 00
Membership Fee	750. 00	1,510. 00	1,000. 00
Audit Fees	2,925. 00	4,050. 00	2,250. 00
Conveyance Charges	3,429. 60	9,178. 20	2,590. 20
Welfare measures to staff		25,500. 00	9,982. 40
Extra duty allowance to staff	7,430. 00	11,355. 00	11,845. 00
Salary to cooks in JCOs/NCOs Mess	5,600. 00	10,600. 00	11,800. 00
Canteen/other equipments/property	25,537. 00	28,645. 50	33,388. 00
Tea/Light refreshments	18,299. 75	7,689. 10	29,169. 05
Miscellaneous expenses	76,461. 77	67,321. 18	66,204. 46
Total Expenditure	3,73,577. 97	4,56,372. 23	4,96,202. 67
Balance	3,96,547. 89	3,55,442. 93	6,52,678. 70

Complaints to Central Vigilance regarding Misappropriation of Government money in purchase of Building for 26 up BN NCC, Lakhimpur Kheri, Uttar Pradesh

807. DR. BAPU KALDATE: Will the PRIME MINISTER be pleased to state:

(a) whether a complaint has been received by the Central Vigilance Commission regarding fraud and misappropriation of Government money in the purchase of

office building for 26 UP BN NCC, Lakhimpur Kheri (Uttar Pradesh);

(b) if so, the details of the complaint;

(c) whether it is a fact that the valuation of the said house made by the various authorities in November/December 1985 was Rs. 3,54,017;

(d) whether it is also a fact that the valuation of the said house by the said